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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 2512/94

NEW DELHI THIS THE 19TH DAY OF JULY, 1996.

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

Shri KVS Chauhan,
Asstt. Director,
Forest Survey of India,
Kaulagarh Road,
Dehradun.

Shri R.S. Gondwal,
Asst Director,
Forest Survey of India.
Dehradun.

Shri V.P. Malik,
J.S.A.
Forest Survey of India,
Dehradun.

Shri N.K. Bhatia,
J.S.A.
Forest Survey of India,
Dehradun.

Shri HK Tripathi,
J.S.A.
Forest Survey of India,
Dehradun

Shri NS Mathur,
J.S.A.,
Forest Survey of India,
Dehradun.Applicants

(By Advocate : Shri R.P. Oberoi)

VERSUS

UNION OF INDIA, THROUGH

1. The Secretary,
Ministry of Finance,
Dept. of Expenditure,
North Block, New Delhi.
2. The Secretary,
Ministry of Environment & Forests,
Paryavaran Bhavan,
(FE Section), CGO Complex,
Lodhi Road, New Delhi.
3. The Director,
Forest Survey of India,
Kaulagarh Road,
Dehradun-95. .. Respondents

(By Advocate : Shri N.S. Mehta)

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ORDER (ORAL)
(By Hon'ble Shri S.R. Adige, Member (A))

We have heard the Applicant's counsel Shri Oberoi and the Respondents' counsel Shri NS Mehta.

By our Order i.e. 17.05.96 we had asked the Respondent's counsel Shri NS Mehta whether in the background of Finance Ministry's letter dated 11.09.89 and the Model Recruitment Rules the Respondents would be willing to consider amending the Recruitment Rules for the posts of Data Processing Assistants Grade A and Data Processing Assistants Grade B, so as to provide opportunities for lateral entry of Junior Statistical Assistants and Sr. Statistical Assistants, possessing the necessary EDP experience and qualifications or possessing such qualifications which the Respondents themselves may seek to prescribe.

2. In this connection our attention has been invited by the Respondent's counsel to the letter dated 11.07.96 from the Respondents No.II (Ministry of Environment & Forests) addressed to ^{himself}, a copy of which is been taken on record, wherein it has been stated that the Ministry would be willing to initiate necessary action to amend the Recruitment Rules for the post of Data Processing Assistant Grade 'A' & 'B' with a view to provide lateral entry of Junior Statistical Assistants & SSA in Forest Survey of

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(3)

India possessing the necessary EDP experience and qualifications, for which purpose approval of DP & A.R. and Ministry of Finance, would also be required, and the process would take 6-8 months.

3. We accordingly dispose of this O.A. with a direction to the Respondents No.II to take appropriate action in the light of the contents of the letter dated 11.07.96 referred to above within 8 months from the date of receipt of a copy of this Order.



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Member (A)

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